

CIRCULAR

HO/53/12/13(2)2026-ITD5-M2IPC/I/24856/2026

October 30, 2026

To,
All Recognised Stock Exchanges
All Recognised Clearing Corporations
All Registered Depositories
All Registered Intermediaries
Association of Mutual Funds in India (AMFI)
Association of Portfolio Managers in India (APMI)
BSE Limited (Investment Adviser Administration and supervisory body-IAASB)
BSE Limited (Research Analysts Administration and supervisory body-RAASB)

Reference:

Sr. No.	Circular No.	Issue Date
1	SEBI/HO/ITD-1/ITD_VIAP/P/CIR/ 2025/111	July 31, 2025
2	SEBI/HO/ITD-1/ITD_VIAP/P/CIR/2025/121	August 29, 2025
3	SEBI/HO/ITD-1/ITD_VIAP/P/CIR/2025/131	September 25, 2025
4	HO/13/19/13(2)2025-ITD-1_VIAP/I/187/2025	December 08, 2025
5	HO/(411)2026-ITD-5_DIV2/I/17922/2026	July 31, 2026

Subject: Extension of timeline with respect to compliance of Digital Accessibility Circulars

Dear Sir/ Madam,

1. SEBI has issued circulars on 'Rights of Persons with Disabilities Act, 2016 and rules made thereunder for mandatory compliance by all Regulated Entities'.
2. SEBI is in receipt of representations from Regulated Entities (REs) requesting an extension of timeline to submit their compliance of provisions of the aforesaid circulars.

3. Based on the representations received and review of the status of compliance of REs, the extension is granted for “Appointment of IAAP Auditor, Conduct of Accessibility Audit for the digital platforms and Remediation of findings from the Audit” by January 31, 2027 in order to ensure compliance.
4. All other provisions of the aforementioned circulars shall remain unchanged and shall be complied by REs.
5. This Circular is being issued in exercise of powers conferred under Section 11 (1) of the Securities and Exchange Board of India Act, 1992, to protect the interest of investors in securities and to promote the development of, and to regulate the securities market.
6. This Circular is available on SEBI website at www.sebi.gov.in under the category: “Legal” and drop “Circulars”.
7. This Circular is issued with the approval of Competent Authority.

Yours faithfully,

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